

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.107

C.P.(CAA)/52(AHM)2022 in
C.A.(CAA)/31(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Millennium Stock Broking Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

None is present physically on behalf of either of the parties. Today, due to technical glitch the virtual mode was not operative. In interest of justice case is adjourned.

List the matter on 21.09.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)

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